

**GOVERNMENT OF INDIA
DISINVESTMENT
LOK SABHA**

UNSTARRED QUESTION NO:276
ANSWERED ON:19.02.2003
DISINVESTMENT OF PSUS
DHANI RAM SHANDIL

Will the Minister of DISINVESTMENT be pleased to state:

- (a) the names of public sector undertakings established in the State of Himachal Pradesh and Andhra Pradesh which are likely to be disinvested;
- (b) whether the Government have made any evaluation of these PSUs;
- (c) if so, the details thereof;
- (d) whether any discussion have been held with the State Government in this regard; and
- (e) if so, the details thereof?

Answer

MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY AND MINISTER OF DISINVESTMENT (SHF SHOURIE)

- a) Government has decided for disinvestment of two Central Public Sector Undertakings located in Andhra Pradesh namely Sponge Iron India Limited (SIIL) and Bharat Heavy Plates and Vessels Limited (BHPV), which is a subsidiary of Bharat Yantra Nigam Limited. With respect to State of Himachal Pradesh, there are no Central PSUs located there which are being disinvested.
- b) & (c) Evaluation of shares of PSUs under disinvestment is normally done at the time of receiving the price bids from the qualified interested parties. This stage has not been reached in the cases of disinvestment of SIIL and BHPV.
- d) & (e) Consultation with State Governments for disinvestment is not necessary in the cases of Central PSUs. However, the Government of Andhra Pradesh has been apprised about disinvestment in these two PSUs. In the case of SIIL, because of its location in a tribal area, the State Government was consulted and they have conveyed their no objection to the proposal.